NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Course for Petitioner

1. K. sakimi.,

S. Rajendran

M. Sydia Josephine

2) Abhinou Parthasarthy

Counsel for

Respondent For R. Parthasacrathy

ORDER

Counsels representing both the parties are present. Respondent Counsel submitted that the matter has been settled between the parties with an arrangement of making payment by way of instalments by post-dated cheques and he sought time for filing a memo in this regard. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)